295

## Statement .

Number of cases filed under the Child Marriage Restraint Act, 1929 during the 3 years namely, 1977, 1978 and 1979 as received from the State Governments Union Territory Administration.

Nome of the State II Injury to without									Marriage	Restraint	Act, 1929.
ie of the state/on	uon	ralli	ory.					,,	1977	1978	1979
Gujarat		•	•			•	•	•	112	98	180
Haryana .		•	•			٠.		•	Nil	Nil	2
Himachal Prade	sh								Nil	Nil	3
Madhya Pradesl	h							•	8	20	14
Maharashtra									8	4	17
Rajasthan .								•	Nil	6	12
Tamil Nadu		•	•		•			•	1	1	2
Uttar Pradesh		•	٠.						Nil	Nil	1
West Bengal			•	•		•			1	1	2
0. Andaman & Nicobar Islands									Nil	Nil	3
	Gujarat Haryana . Himachal Prades Madhya Prades Maharashtra Rajasthan . Tamil Nadu Uttar Pradesh West Bengal	Gujarat . Haryana Himachal Pradesh Madhya Pradesh Maharashtra . Rajasthan Tamil Nadu . Uttar Pradesh . West Bengal .	Gujarat	Haryana	Gujarat	Gujarat	Gujarat	Gujarat  Haryana  Himachal Pradesh  Madhya Pradesh  Maharashtra  Rajasthan  Tamil Nadu  Uttar Pradesh  West Bengal	Gujarat  Haryana  Himachal Pradesh  Madhya Pradesh  Maharashtra  Rajasthan  Tamil Nadu  Uttar Pradesh  West Bengal	1977	Gujarat       112       98         Haryana       Nil       Nil       Nil         Himachal Pradesh       Nil       Nil       Nil         Madhya Pradesh       8       20         Maharashtra       8       4         Rajasthan       Nil       6         Tamil Nadu       1       1         Uttar Pradesh       Nil       Nil         West Bengal       1       1

## Oil exploration in Godavari Basin

1822. PROF. B. RAMACHANDRA RAO:

> SHRI S. B. RAMESH BABU: SHRI G. SWAMY NAIK: SHRI R. SAMBASIVA RAO: SHRI PRABHAKAR RAO KALVALA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) what is the progress made so far in exploring and exploiting and natural gases in the Godavari Basin in Andhra Pradesh;
- (b) what is the estimated total reserves of petroleum and natural gas:
- (c) how long will it take to commercially exploit these resources:
- (d) whether the natural gas is already available in some of the test wells; and

(e) if so, whether there is any proposal to supply this natural gas for industrial and commercial use?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSH-ILA ROHATGI): (a) 17 wells have so far been drilled onland and 29 wells off-shore in the KG Basin. Out of these, oil/gas have been discovered in 15 wells; 9 onland and 6 off-shore.

(b) The inplace reserve as on 1-1-85 were estimated as under:-

Oil...12.99 Million Tonnes.

Gas. . . 6.33 Billion cubic metres.

- (c) The potential of the finds/commercial viability is yet to be assessed through further delineation.
  - (d) Yes, Sir.
- (e) Yes, Sir; during the testing period